

**Annexure-5****Name of the corporate debtor: Suryajyoti Spinning Mills Limited****Date of commencement of liquidation: 18-04-2023****List of stakeholders as on: 19-06-2023****List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employee State Insurance Corp.		16-05-2023	2,26,76,709	2,26,76,709	Form C	Nil, As per Information available till date	No	52.62%	0	0	-	0	
2	Employee Provident Fund office		Note 1	2,04,20,540	2,04,20,540	Form C	Nil, As per Information available till date	No	47.38%	0	0	-	0	
3	Southern Power Distribution Company Ltd of Telangana State		12-05-2023	7,76,60,843	0	Form C	Nil, As per Information available till date	No	0.00%	0	0	-	7,76,60,843	
4	TS Sourthern Power Distribution Company LTd		Note 1	16,54,96,025	0	Form C	Nil, As per Information available till date	No	0.00%	0	0	-	16,54,96,025	

**Note 1:** Claim has not been submitted during the Liquidation process, however the same was submitted during CIRP, hence the same has been processed Pursuant to the section 38 read with Regulation 12 of liquidation regulations.